

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 15.02.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 131 of 2022	State Bank of India Vs. Indison Agro Foods Ltd. & Anr.	Ankur Mital	Gaurav Mitra Honey Satpal Nipun Singhvi-R1
2.	Comp. App. (AT) (Ins) No. 159 of 2022	Electrosteel Castings Ltd. Vs. UV Asset Reconstruction Company Ltd.	Shantanu Awasthi	Harshita Choubey
3.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	
4.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1060 of 2021	Sagar Dineshchandra Jariwala Vs. George Samuel & Ors.	Aastha Mehta	Amey Hadwale-R1 Geeta Lundwani George Samuel
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**By order of Hon'ble Chairperson
-sd/-
Registrar**